

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

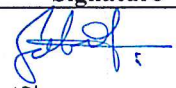
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 76/9/HDB/2020
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Winner Enterprises
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Saketh		8008098556	

Counsel for Respondent(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Put up the matter on 21.04.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL

AS